

By E-Mail/ Speed Post/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2020/\_\_\_\_\_ /A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To, Shri Abdul Hakim  
District & Sessions Judge  
Karbi Anglong, Diphu

Dated Guwahati, the \_\_\_\_\_ December, 2021

Sub:- **Withdrawal of LTC.**

Ref:- Your letter No. DJKA/2021/7256 dated 17.12.2021

Sir,

With reference to the above, I am directed to inform you that, you are allowed to withdraw your LTC for the current block period 2018-2021, which was already granted to you by this Hon'ble Court to visit Goa along with your family members, as prayed for.

Yours faithfully,

*Self*

**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2020/ 7077 - 7079 /A, dated 22/12/21**

Copy to :

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information. with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

*Self*

**REGISTRAR (VIGILANCE)**

*Self*